GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 876
TO BE ANSWERED ON 5TH FEBRUARY, 2021

COWIN APPLICATION

876.   SHRI PRADYUT BORDOLOI:
SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of the developers of the Covid Vaccine Intelligence Network(CoWIN) Application and the list of external developers who contributed to the development of the application;

(b) whether Aadhaar is mandatory for CoWIN application, if so, the details thereof;

(c) the details of the costs incurred in the development of the CoWIN application; and

(d) whether any privacy impact assessments were carried out to develop the application and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a):   The Co-WIN portal has been developed by the Ministry of Health & Family Welfare, Government of India with support from United Nations Development Programme (UNDP), India Office.

(b):   No, Aadhaar is not mandatory for registration on Co-WIN portal.

(c):   INR 58.90 lakh has been incurred on Co-WIN, as on 1st February 2021.

(d):   Yes, privacy impact assessments were carried out for Co-WIN portal. For data safety, the data is encrypted using a highly secure key, no unauthorised access to database on AWS server is allowed and restricted access to relational database service (to decrease the risk of malicious activities). The Co-WIN Application follows the privacy policy as stated in National Digital Health Mission (NDHM).